NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.219/Chd/Hry/2017

In the matter of:		
Havi Homes Infrastructure Pvt. LtdPetitioners. and Anr.		
	Versus.	
Registrar of Companies, NCT of Delhi.		Respondent.
Present:	Mr.Munish Kumar, PCS for peti None for respondent.	tioner.
	The Hon'ble Member (Judicial)	is on official tour, hence
the matter is adjourned to 20.11.2017.		
		Sd/- Court Officer

October 31, 2017.